

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/32/ (IB)/2017  
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION  
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	ROHIT KRISHNA	Counsel for Petitioner	Rohit
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**ORDER**

Counsel for petitioner present. Respondent was called but was absent. Counsel for petitioner stated that the matter has been settled between the parties and prayed for time to file a joint memo. Time is extended at his request. Put up on 08.12.2017.

-sd/-  
**S Vijayaraghavan**  
Member (Technical)

-sd/-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc